

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2554**  
TO BE ANSWERED ON 09.07.2019

**IMPLEMENTATION OF SVEP**

2554. SHRI HEMANT TUKARAM GODSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the progress made so far in the implementation of Start-up Village Entrepreneurship Programme (SVEP) under the National Rural Livelihoods Mission (NRLM) across the country, State-wise including Maharashtra;
- (b) the details of expenditure incurred on the implementation of the SVEP since the launch of the scheme till now, State-wise; and
- (c) whether any review of SVEP has been undertaken, if so, the details and the outcome thereof?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a): Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under Deendayal Antyodaya Yojana – National Rural Livelihood Mission (DAY-NRLM) has the objective of helping Self Help Group (SHG) and their family members to set-up small enterprises in the non-farm sector. SVEP projects are implemented in a block and are of four-year duration. The scheme was approved on 6<sup>th</sup> May, 2015 and the Action Plans for implementation of SVEP were invited from the State Governments during 2015-16. The Detailed Project Report (DPRs) preparation, approvals and fund release started in 2016-17.

The enterprise formation started during 2017-18. As on 31<sup>st</sup> May, 2019, SVEP has been approved in 153 blocks across 23 States including Maharashtra, out of which in 108 Blocks, DPR has been approved and the programme implementation has been started. As on 31<sup>st</sup> May, 2019, a total of 53,084 enterprises have been supported under SVEP. The State wise details are given in **Annexure – I**.

(b): Till 31<sup>st</sup> May, 2019, the total release to States under SVEP as Central share is Rs. 23,277.43 lakhs. The State-wise details of releases are given in the **Annexure –II**.

(c): The programme has been launched only in 2015-16 and has been effectively grounded only in 2016-17. Annual review of the SVEP scheme was conducted from 23<sup>rd</sup> to 26<sup>th</sup> July, 2018. The progress of implementation is also reviewed and monitored periodically in the Performance Review Meetings held at the State Rural Livelihood Missions and in the Ministry from time to time. A mid-term evaluation of SVEP scheme has been initiated in the month of April' 2019 to complete it by September' 2019.

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Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2554 dated 09.07.2019

Annexure-I

**Table I: SVEP Blocks - State wise AAP, DPR approved and enterprises formed as on 31<sup>st</sup> May, 2019**

<i>No.</i>	<i>States</i>	<i>No of Blocks where AAP approved</i>	<i>No of Blocks where DPR approved</i>	<i>Total Enterprises formed (31<sup>st</sup> May, 2019)</i>
1	Andhra Pradesh	8	8	4,776
2	Assam	3	0	0
3	Bihar	12	12	6,909
4	Chhattisgarh	7	7	5,038
5	Gujarat	3	3	782
6	Haryana	6	6	2,398
7	Jammu & Kashmir	2	2	871
8	Jharkhand	15	12	4,277
9	Kerala	14	14	4,451
10	Madhya Pradesh	14	8	5,096
11	Maharashtra	8	2	3,457
12	Manipur	1	0	0
13	Meghalaya	1	1	0
14	Mizoram	2	0	0
15	Nagaland	2	2	2,865
16	Odisha	10	8	3,575
17	Punjab	1	1	198
18	Rajasthan	5	5	2,014
19	Tamil Nadu	2	2	0
20	Telangana	8	2	1,347
21	Uttar Pradesh	18	6	2,902
22	Uttarakhand	2	0	0
23	West Bengal	9	7	2,128
	<b>Total</b>	<b>153</b>	<b>108</b>	<b>53,084</b>

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 2554 dated 09.07.2019

Annexure-II

State wise expenditure on SVEP as on 31<sup>st</sup> May, 2019 since inception

Table II: SVEP funds approved and released as on 31<sup>st</sup> May, 2019 (all value in Rs. Lakhs)

No.	State	Blocks Sanctioned	Funds sanctioned	Central share	Central Share released
1	Andhra Pradesh	8	4,475.30	2,685.18	2,013.84
2	Assam	3	90.00	81.00	81.00
3	Bihar	12	6,404.21	3,842.53	2881.88
4	Chhattisgarh	7	3,566.17	2,139.70	1,604.77
5	Gujarat	3	1,617.20	970.32	727.74
6	Haryana	6	2,907.90	1,744.74	738.27
7	Jammu & Kashmir	2	931.09	837.98	628.49
8	Jharkhand	15	5,733.06	3,439.84	1,733.80
9	Kerala	14	7,582.08	4,549.25	3,411.93
10	Madhya Pradesh	14	4,440.52	2,664.31	2,025.22
11	Maharashtra	8	1,225.00	735	578.25
12	Manipur	1	30.00	27.00	27.00
13	Meghalaya	1	444.34	399.91	99.98
14	Mizoram	2	60.00	54.00	54.00
15	Nagaland	2	1,112.37	1,001.13	750.86
16	Odisha	10	4,115.51	2,469.31	952.22
17	Punjab	1	513.04	307.82	230.87
18	Rajasthan	5	2,620.50	1,572.30	714.47
19	Tamil Nadu	2	1,018.40	611.04	152.76
20	Telangana	8	1,254.12	752.47	591.39
21	Uttar Pradesh	18	3,590.26	2,154.16	1,669.62
22	Uttarakhand	2	60.00	54.00	54.00
23	West Bengal	9	3,435.73	2,061.44	1,555.07
		<b>153</b>	<b>57,226.80</b>	<b>35,154.43</b>	<b>23,277.43</b>